

**NATIONAL COMPANY LAW TRIBUNAL,**  
**MUMBAI BENCH**  
**COURT VI**

Item No. 3

**C.P. (IB)/865(MB)2022**

CORAM:

**SHRI SANJIV DUTT**  
**HON'BLE MEMBER (TECHNICAL)**

**SHRI K. R. SAJI KUMAR**  
**HON'BLE MEMBER (JUDICIAL)**

ORDER SHEET OF HEARING (HYBRID) DATED **19.07.2024**

NAME OF THE PARTIES : **Central Bank Of India**

**Vs**

**Ojas Tradelease And Mall Management**  
**private Limited**

**For FC** : Adv. Amir Arsiwala a/w Adv Shradha Patil i/b India law LLP

**For CD** : Adv. Harsh Moorjani a/w Adv. Ankita Yadav i/b Link Legal

**Section 7 of IBC**

---

**ORDER**

**List on 23.08.2024 for further consideration and passing orders in IA No. 3903/2022.**

**Sd/-**  
**SANJIV DUTT**  
**MEMBER (TECHNICAL)**

**Sd/-**  
**K. R. SAJI KUMAR**  
**MEMBER (JUDICIAL)**

RV